ITEM NO.62 REGISTRAR COURT. 2

SECTION XVII

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Civil Appeal No(s). 2306-2308/2021

M/S NTPC LIMITED

Appellant(s)

VERSUS

UTTARAKHAND POLLUTION CONTROL BOARD THROUGH CHAIRMAN/CHIEF SECRETARY Respondent(s)

Date : 02-02-2023 These appeals were called on for hearing today.

For Appellant(s)	Mr.	Adarsh Tripathi,Adv.
	Mr.	Vikram Singh Baid, Adv.
	Mr.	Ajitesh Garg,Adv.
	Mr.	Gaurav, AOR

For Respondent(s) Mr. Mukesh Verma, Adv. Mr. Pankaj Kumar Singh, Adv. Mr. Pawan Kumar Shukla, Adv. Mr. Shashank Singh, AOR Mr. G.P. Mahto, Adv.

Mr. Saurabh Trivedi, AOR Ms. Rachna Gandhi, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

ORDER

Ld. Counsel for respondent Nos.1 and 3 have failed to file the counter affidavit within the period stipulated under the rules.

Service of notice is complete on respondent No. 2 but none has entered appearance on his behalf.

Viewed thus, the matter shall be processed for listing before the Hon'ble Court, under the rules.